

**Employment of farmers' children in Karnal oil refinery**

3323. SHRI MOHINDER SINGH LATHER: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to Unstarred Question 1592 given in the Rajya Sabha on the 8th August, 1988 and state:

(a) whether any reservation has been made for employment of the grown up children of the farmers, whose land has been acquired for the Karnal refinery; if so, what are the details thereof; and

(b) what is the break-up of the employees of the Refinery recruited so far from within the State and from outside?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) The execution of Karnal refinery is at a preliminary stage and no policy for recruitment of personnel has been framed by the Joint Venture. No recruitment has so far been made for execution of refinery.

**Request of Maharashtra State Electricity Board for Sanctioning gas for power generation**

3324. SHRI PRAMOD MAHAJAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what are the details of the requests made by Maharashtra State Electricity Board, Bombay Electric Suburban supply Ltd and Tata's to the Central Government for sanctioning gas to be used for power generation; and

(b) what decision the Central Government have taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) The Maharashtra State Electricity Board have requested for gas for installation of a 900 MW Gas Turbine. The Bombay Sub-urban Electric Supply Ltd. have also requested for gas for installation of a 500 MW power station at Dahanu. A request from M/s. TEC has

also been received for gas for power generation.

(b) Initially gas was being supplied to MSEB and TEC on fall-back basis at about 3.5 MMCMD each. With the increased availability of gas, firm commitments of 300 MMCMD to MSEB and 1.5 MMCMD to TEC has been made. As the available gas at Urban has already been committed to various consumers, it would not be possible to make additional commitments of gas at present.

**Energy produced through non-conventional sources**

3325. SHRI P. N. SUKUL: Will the Minister of ENERGY be pleased to state:

(a) what steps are being taken to produce energy through non-conventional sources keeping in view the uncertainty of water level in hydro-electric projects and the cost factor in relation to production of energy in the thermal plants;

(b) what is the quantity of energy being produced through non-conventional sources during the last two years; year-wise; and

(c) what is the quantity of such energy anticipated to be produced during the current financial year?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) A comprehensive programme for production of energy through non-conventional sources such as solar thermal solar photovoltaic, wind energy, bio-gas, biomass etc. is being implemented by the Department of Non-Conventional Energy Sources in association with the State Governments/nodal agencies, public institutions and voluntary organisations throughout the country. These programmes are being extended throughout the country to the extent financial resources are available.

(b) About 45 lac units of electricity in 1986-87 and about 48 lac units of electricity in 1987-88 have been fed to the State grids from wind farm projects. In other programmes such as solar energy, bio-gas, biomass and solar sources, energy equivalent